<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 153 OF 2016</u> <u>AND</u> <u>APPEAL NO.79 OF 2016</u>

Dated : 13th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

UJVN Ltd., Dehradun Vs.			Appellant(s)
Uttrakhand Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Himanshu S Mr. Jamnesh Ku	
Counsel for the Respondent(s)	:	Mr. Buddy A Ranganadhan Mr. Raunak Jain for R-1	
		Mr. Pradeep Mis Mr. Manoj Kr. Sl	

<u>O R D E R</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>11.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks